

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP No.55/2018 in
OA No.2500/2017

New Delhi this the 2nd day of April, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Sandeep Kumar, Ex-Intelligence Officer,
Narcotics Control Bureau,
Aged about 31,
S/o Sh. Rajender Singh Khatri,
R/o H. No. 295, Pana Udhana,
Narela, Delhi-110040.

-Petitioner

(By Advocate: Shri M.K. Bhardwaj)

VERSUS

1. Shri Rajiv Gauba,
Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. Shri Abhay,
Director General,
Narcotics Control Bureau,
West Block No.1, Wing No. 5,
R.K. Puram, New Delhi.

- Respondents

(By Advocate: Shri Satish Kumar)

ORDER (Oral)

Justice Permod Kohli:

Learned counsel for the respondents submits that the appeal of the petitioner having been decided, the present contempt petition has been rendered infructuous, which is not disputed by the learned counsel for

the petitioner. Accordingly, proceedings of the present Contempt Petition are dropped. Notices are hereby discharged.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

cc.